

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

17. I.A. 2375/2020  
M.A. 3557/2019  
M.A. 2069/2019  
IN  
C.P.(IB)-3795(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **19.01.2021**.

NAME OF THE PARTIES: Darshita Haresh Mehta  
V/s  
Gloabtel Convergence Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the respondent, Mr. Shadab Jan ex- promoters and counsel for the Resolution Professional, Mr. Devashish Wani are present.

At the request of parties list this matter on **11.02.2021**.

SD/-  
SHYAM BABU GAUTAM  
Member (Technical)

SD/-  
H.V. SUBBA RAO  
Member (Judicial)